

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3839
ANSWERED ON 11/08/2026**

ROAD PROJECTS UNDER PMGSY

**3839. Smt. June Maliah:
Shri Shafi Parambil:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads sanctioned, completed and under construction under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last five years, State and district-wise including Kerala;**
- (b) the total funds allocated, released and utilised for the Scheme during the said period, State and district-wise including Kerala;**
- (c) whether any projects have been delayed and the reasons for that, if so, the reasons therefor and the action taken against defaulting contractors, State-wise; and**
- (d) the steps taken by the Government to ensure timely completion of all pending rural road projects, State-wise including Kerala?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Since the Financial Year 2021-22 till 06.08.2026, a total of 18,807 road works covering 98,505 km length and 3661 number of bridges have been sanctioned across the States/UTs, including the state of Kerala under the various verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY). During this period, a total of 23,247 road works covering 1,34,751 km length (including the road length sanctioned in previous years) and 5,287 number of bridges have been completed by the States/UTs including the state of Kerala. As on 06.08.2026, a total of 12,447 road works of 41,368 km length and 1775 number of bridge works are at various stages of construction in the States/UTs including the state of Kerala. Further, the State wise, District-wise and Parliamentary Constituency-wise details of PMGSY projects may be accessed at the programme website <https://pmgsy.dord.gov.in/dbweb> on a real-time basis.

(b): The fund for implementation of PMGSY is released by the Ministry to the States/UTs as a whole and not district-wise. Further, the funds are released on the basis of works in hand, the progress achieved in the project and after due submission of necessary documents. The fund release under PMGSY is through the SNA SPARSH system. Accordingly, the details of funds released and expenditure incurred by the States/UTs including the state of Kerala during the last five years and the current year are given in the Annexure.

(c): In the state of Kerala, 134 road works of 699 km length has been sanctioned under PMGSY-III during the last five years. The Government has extended the timeline for completion of PMGSY-III works up to March 2028. Accordingly, the state has been advised to expedite the ongoing works and ensure their completion within the stipulated timeline. In cases where delay is attributable to the contractor, action is taken by the concerned State/UT in accordance with the provisions of the Standard Bidding Document (SBD)/contract agreement, which, inter alia, provides for issuance of notices, levy of liquidated damages and termination of contract in cases of fundamental breach.

To ensure completion of the balance works within the revised time frame, regular review meetings are conducted at the State/UT, regional and national levels and progress of implementation is closely monitored. Issues affecting project execution are reviewed on a case-to-case basis and necessary interventions are undertaken in coordination with all concerned stakeholders to facilitate their timely resolution.

(d): The implementation of PMGSY is monitored through a multi-tier mechanism to ensure the timely completion of works, quality maintenance and improved accessibility of rural roads including in the state of Kerala. The major measures taken by the Ministry include:

- Fixing annual physical and financial targets for achievements and reviewing progress regularly with States/UTs. The achievements of States/UTs are regularly monitored by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) meetings, monthly review meetings and Pre-Empowered/Empowered Committee meetings with the States/UTs. The State/UT Governments are also advised to convene meetings with the concerned authorities to expedite matters relating to land issues, forest and wildlife clearances in order to expedite completion of works.**
- Monitoring is undertaken through the Online Management, Monitoring and Accounting System (OMMAS), supported by geo-tagged photographs and GIS-based inspections.**
- To ensure timely implementation of works, the States/UTs are also prescribed to adhere to the timelines for tendering and award of works from the date of sanction of the works by the Ministry.**

- **Adopting a three-tier quality management mechanism comprising Programme Implementation Units (PIUs), State Quality Monitors (SQMs), and National Quality Monitors (NQMs) to ensure adherence to prescribed technical specifications.**
- **Electronic Maintenance of PMGSY roads (e-MARG), an online platform, has been implemented in all the States/UTs to monitor maintenance of PMGSY works for five years from the date of completion (i.e. under Defect Liability Period- DLP). Consequent upon the introduction of e-MARG, a software module for monitoring maintenance and payments to the contractor during the defect liability period, such payments to contractors have been made commensurate with the quality of roads through a performance-based contract management system.**

These measures are being implemented uniformly across all States/UTs, including the state of Kerala, to improve rural connectivity and ensure the creation and maintenance of durable all-weather rural roads.

Annexure

Annexure referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 3839 to be answered on 11.08.2026

Details of funds allocated, released and utilised under PMGSY during the last five years and current year

(Rs in crore)

Sl. No.	State Name	Indicative Allocation	Released	Expenditure (including State Share)	Indicative Allocation	Released	Expenditure (including State Share)	Indicative Allocation	Released	Expenditure (including State Share)	Indicative Allocation	Released	Expenditure (including State Share)	Indicative Allocation	Released	Expenditure (including State Share)	Indicative Allocation	Released	Expenditure (including State Share)
		2021-22			2022-23			2023-24			2024-25			2025-26			2026-27 (as on 6.08.2026)		
1	Andaman & Nicobar	40	9.22	5.45	50	12.22	7.51	50.00	12.22	22.93	16.88	0.05	3.97	20.00	0.00	12.14	30.00	7.50	3.44
2	Andhra Pradesh	625	50.00	508.86	600	644.125	748.63	400.00	140.64	368.03	800.00	507.32	370.60	860.00	118.74	432.40	250.00	104.18	173.64
3	Arunachal Pradesh	800	1090.60	1279.07	750	1018.74	1246.99	590.00	339.90	320.09	700.00	609.00	726.10	1000.00	490.98	775.52	1150.00	75.55	83.94
4	Assam	800	1591.50	2488.03	900	664.91	1118.21	590.00	391.29	571.22	350.00	79.24	264.55	800.00	229.91	211.38	1050.00	110.96	123.29
5	Bihar	400	375.00	1992.99	1160	1443.23	2088.54	1030.00	963.37	1815.63	920.00	1195.44	2312.80	1040.00	386.88	1288.01	750.00	121.30	202.17
6	Chhattisgarh	550	394.41	1902.34	540	995.866	1057.35	610.00	401.77	388.09	900.00	325.24	421.88	1520.00	557.23	357.12	1250.00	191.66	319.43
7	Goa	0	0.00	0	0	0	0	0.00	0.00	0.00	11.98	0.00	0.00	0.00	0.00	0.00	50.00	0.00	0.00
8	Gujarat	400	195.50	400.16	300	266.625	492.19	370.00	298.41	330.33	310.00	220.65	361.22	100.00	126.82	281.14	300.00	30.33	50.55
9	Haryana	300	353.23	583.12	150	168.25125	213.81	150.00	74.01	150.86	100.00	27.38	34.60	5.00	0.05	4.23	38.55	0.07	0.12
10	Himachal Pradesh	700	517.45	933.22	600	624.76	626.84	750.00	617.56	371.54	650.00	634.82	904.14	1100.00	936.32	1356.64	900.00	273.62	304.02
11	Jammu & Kashmir	948	1328.34	1485.28	1450	717	1114.78	1450.00	1304.17	1256.96	1400.00	1028.25	1070.65	998.00	261.87	420.50	980.00	214.01	237.79
12	Jharkhand	800	0.00	598.44	1100	332.63	745.63	790.00	752.80	1323.90	1550.00	961.77	1374.96	950.00	150.54	631.64	650.00	77.32	128.87
13	Karnataka	500	704.25	1499.18	550	720.4669	864.71	290.00	72.25	404.03	220.00	100.58	142.81	75.00	36.13	48.94	30.00	5.47	9.12
14	Kerala	140	0.00	46.91	150	106.7641	124.97	220.00	54.25	164.95	450.00	122.27	249.15	300.00	130.35	271.42	300.00	38.28	63.81
15	Ladakh	110	140.79	109.66	150	109.9685	107.81	150.00	37.50	30.44	150.00	113.81	111.33	80.00	76.25	107.15	70.00	17.11	20.56
16	Madhya Pradesh	825	1392.25	2419.14	965	1557.47	1978.73	640.00	599.42	1105.16	840.00	703.29	966.83	720.00	460.88	763.23	500.00	113.90	189.83
17	Maharashtra	305	0.00	376.73	710	742.995	1074.02	1130.00	1110.80	1507.37	1020.00	854.93	1524.10	1360.00	529.73	1402.23	650.00	87.99	146.65
18	Manipur	750	742.00	710.58	600	744.98	539.11	660.00	161.29	296.83	400.00	2.81	88.18	20.00	49.24	40.99	1230.00	3.35	3.72
19	Meghalaya	400	483.92	536.92	230	405.885	373.72	440.00	122.59	238.19	400.00	219.62	373.80	600.00	351.04	388.09	780.00	125.41	139.35
20	Mizoram	200	74.34	332.86	290	584.195	315.94	370.00	141.37	381.62	350.00	87.50	45.78	300.00	86.12	121.00	450.00	131.43	146.03
21	Nagaland	140	145.31	125.83	90	183.15	198.65	230.00	161.29	94.01	350.00	2.25	30.50	400.00	78.84	121.43	500.00	14.01	15.56

Sl. No.	State Name	Indicative Allocation	Release (including State Share)	Expenditure (including State Share)	Indicative Allocation	Release	Expenditure (including State Share)	Indicative Allocation	Release	Expenditure (including State Share)	Indicative Allocation	Release	Expenditure (including State Share)	Indicative Allocation	Release	Expenditure (including State Share)	Indicative Allocation	Release	Expenditure (including State Share)
		2021-22			2022-23			2023-24			2024-25			2025-26			2026-27 (as on 6.08.2026)		
22	Odisha	550	404.12	1795.5	860	1235.87934	2088.94	1125.00	1262.55	1589.76	1000.00	712.39	736.53	660.00	285.61	447.72	320.00	48.22	80.37
23	Pondicherry	52	11.66	0	50	24.72	27.08	50.00	0.27	11.89	100.00	25.00	0.00	2.00	0.98	6.56	20.00	9.45	15.75
24	Punjab	200	68.59	295.14	400	231.0625	428.72	440.00	265.10	522.95	400.00	319.87	328.82	346.77	137.07	369.79	180.00	5.00	8.34
25	Rajasthan	500	917.51	1452.64	400	199.9	372.38	550.00	404.79	633.09	500.00	450.46	932.86	830.00	221.46	314.94	720.00	35.69	59.49
26	Sikkim	217	107.28	177.89	150	263.33175	230.34	150.00	94.37	130.13	280.00	70.00	148.98	175.00	115.14	175.99	230.00	14.16	15.73
27	Tamil Nadu	450	440.00	1169.56	320	613.7	532.36	370.00	411.36	777.78	750.00	638.66	741.43	1000.00	508.74	1465.19	100.00	42.28	70.47
28	Telangana	400	86.38	410.8	370	321.4275	345.32	540.00	296.96	479.41	460.00	132.57	399.90	575.00	209.80	527.56	525.00	24.83	41.38
29	Tripura	100	73.88	202.93	160	267.59	152.9	290.00	185.03	112.64	400.00	172.75	98.25	360.00	142.40	186.73	325.00	33.78	37.54
30	Uttar Pradesh	800	1418.55	2074.26	2245	2068.57	3267.32	2365.00	2679.63	3791.65	1920.00	1968.60	2703.84	1010.00	138.93	648.75	600.00	16.42	27.37
31	Uttarakhand	600	787.00	1218.45	900	1297.16	1350.02	740.00	551.05	800.68	760.00	815.50	934.03	700.00	446.16	595.17	420.00	26.36	29.29
32	West Bengal	450	49.94	701.28	700	381.03319	394.75	380.00	99.28	309.11	450.00	225.00	269.77	1000.00	534.31	1140.56	1150.00	133.40	222.33
Total		14052	13952.99	27833.22	17890	18948.60603	24228.27	17910.00	14007.29	20301.27	18908.86	13327.03	18672.36	18906.77	7798.51	14914.16	16498.55	2133.04	2969.95
